

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 8059 /RG/2018

Bilaspur, Dated 23.08.2018

In exercise of the powers conferred under Section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015 (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to re-constitute Commercial Appellate Division Bench comprising of Hon'ble Shri Justice Manindra Mohan Shrivastava and Hon'ble Shri Justice Gautam Chourdiya in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/judgment(s) passed by the Commercial Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


23.8.2018

Registrar General